

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

14. M.A. 4082/2019  
M.A. 4081/2019  
IN  
C.P. 4526/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.02.2021**

NAME OF THE PARTIES: Manoj Chaturvedi & Ors.

V/s

Indian Motion Pictures Producers Association & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

---

**ORDER**

The matter is taken up through virtual hearing (VC).

None appeared on either side. List this matter on 27.04.2021 for appearance  
of the petitioner / dismissal of the petition.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)